

**IN THE INCOME TAX APPELLATE TRIBUNAL,
'B' BENCH, KOLKATA**

**Before Shri Rajpal Yadav, Vice-President (KZ)
&
Dr. Manish Borad, Accountant Member**

**I.T.A. No. 424/KOL/2024
Assessment Year: 2023-2024**

***Suhasini Charity Foundation,.....Appellant
12/1, Alipore Park Road, Alipore,
Kolkata-700027
[PAN: AAIT9311G]***

-Vs.-

***Commissioner of Income Tax (Exemption),.Respondent
Kolkata,
10B, Middleton Row,
Kolkata-700071***

Appearances by:

*Shri Aayush Gupta, C.A., appeared on behalf of the
assessee*

*Shri Abhijit Datta, Sr. D.R., appeared on behalf of the
Revenue*

Date of concluding the hearing: May 16, 2024

Date of pronouncing the order: May 20, 2024

O R D E R

Per Rajpal Yadav, Vice-President (KZ):-

The assessee is in appeal before the Tribunal against the order of Id. Commissioner of Income Tax (Exemption) Kolkata dated 12.05.2023 passed for A.Y. 2023-24.

2. Shri Aayush Gupta, C.A., Id. Authorized Representative of the assessee-Trust has moved an

application dated 15.05.2024 seeking the permission of the Bench to withdraw this appeal. Since the ld. D.R. has no objection in this regard, the permission as sought by Shri Aayush Gupta, ld. A.R. of the assessee-Trust is granted and accordingly the appeal of the assessee is dismissed as withdrawn.

3. In the result, the appeal of the assessee is dismissed.

Order pronounced in the open Court on 20th May, 2024.

Sd/-

(Manish Borad)
Accountant Member

Sd/-

(Rajpal Yadav)
Vice-President (KZ)

Kolkata, the 20th day of May, 2024

*Copies to : (1) Suhasini Charity Foundation,
12/1, Alipore Park Road, Alipore,
Kolkata-700027*

*(2) Commissioner of Income Tax (Exemption),
Kolkata,
10B, Middleton Row, Kolkata-700071*

*(3) Commissioner of Income Tax- ;
(4) The Departmental Representative
(5) Guard File
TRUE COPY*

By order

*Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.